

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3487
ANSWERED ON:19.03.2013
RECORDING OF EVIDENCE
Bajwa Shri Partap Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports regarding improper recording of evidence during investigations by the Delhi Police due to lack of proper training in handling crime cases;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken by the Government to impart professional training to officials in police forces for handling crime cases including proper recording of evidence to solve crimes expeditiously?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): No such report have been received by Delhi Police. However, Courts have sometimes made observations whenever they have found unsatisfactory recording of evidence in individual cases.

Training course for officers/officials of Delhi Police are conducted on regular basis to improve the investigation techniques.